

**CENTRAL ADMINISTRATIVE TRIBUNAL
JAMMU BENCH, JAMMU**

Hearing through video conferencing

T.A. No. 62/7763/2020

This the 02nd day of February, 2021

**HON'BLE MR. RAKESH SAGAR JAIN, MEMBER (J)
HON'BLE MR. ANAND MATHUR, MEMBER (A)**

Ab. Rashid Shah, 50, Belt No. 10 JKAP, S/o Mukhtiyar Shah, R/o
Kukroosa, Kupwara.

.....Applicant

(Advocate: Ms. Veenu Gupta)

Versus

1. State of J&K through Financial Commissioner, Home Department, Civil Secretariat, Srinagar.
2. Commissioner/Secretary to Govt. General Administration Department, Civil Secretariat, Srinagar.
3. Director General of Police, J&K Srinagar.

.....Respondents

(Advocate: Mr. Rajesh Thappa, 1d. D.A.G. for Mr. Amit Gupta, 1d. A.A.G.)



O R D E R
[O R A L]

(Delivered by Hon'ble Mr. Anand Mathur, Member-A)

Learned counsel for the applicant has moved M.A. No. 62/164/2021

seeking withdrawal of the T.A. No. 62/7763/2020.



2. The M.A. is allowed and the T.A. is dismissed as withdrawn.

(ANAND MATHUR)
MEMBER (A)

Arun

(RAKESH SAGAR JAIN)
MEMBER (J)